

38679

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

INDEX

IN

COMPLIANCE AFFIDAVIT ON BEHALF OF  
UTTARAKHAND POLLUTION CONTROL BOARD

in

Original Application No. 200/2014  
(IA No. 340/2022, MA No. 872/2018,  
MA No. 875/2014 & MA No. 480/2018)

M.C. Mehta

Applicant

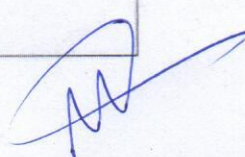
Versus

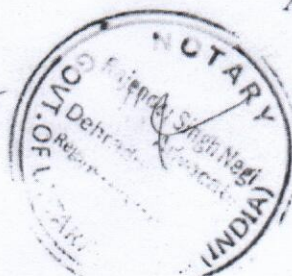
Union of India & Ors.

Respondents

Sl. No.	Particulars	Pg. No.
1.	Index	
2.	Compliance Affidavit	
3.	<u>Annexure No.1</u> (Copy of the UKPCB letter dated 08.10.2024)	
4.	<u>Annexure No. 2</u> (Copy of the order passed by the Hon'ble Supreme Court dated 06.09.2024)	

Dated: November, 2024

  
Advocate Mukesh Verma  
(Counsel for UKPCB)



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IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI  
**COMPLIANCE AFFIDAVIT ON BEHALF OF**  
**UTTARAKHAND POLLUTION CONTROL BOARD**

in

Original Application No. 200/2014  
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M.C. Mehta

Applicant

Versus

Union of India & Ors.

Respondents



AFFIDAVIT of Dr. Parag Madhukar Dhakate, aged about 47 years, S/o Shri M.B. Dhakate Presently posted as Member Secretary, Uttarakhand Pollution Control Board.

Deponent

I, the above-named deponent do hereby solemnly affirm and state on oath as under: -

- 1) That the deponent is presently posted as the Member Secretary, Uttarakhand Pollution Control Board and is competent to sign and swear the instant affidavit.

*(Handwritten signature)*



- 2) That the above noted O.A. was listed for hearing on 29.07.2024, wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

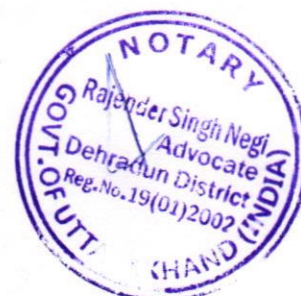
“.....

*13. At this stage, the Member Secretary, UKPCB present in person and the Counsel for State of Uttarakhand have sought time to file a further response/report keeping in view the observations made above. In the report, the status of demarcation of flood plains keeping in view the requirement of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 will also be disclosed. In the report, State will also furnish the details of STPs/pumping stations which got inundated during this monsoon.*

.....”

- 3) That the combined domestic effluent treatment plants operating in the State of Uttarakhand were monitored by UKPCB in September 2024 and during the monitoring, samples generated from these plants were collected. A copy of the letter dated 08.10.2024 having analysis report is being marked and filed as **Annexure No.1** to this affidavit.
- 4) That in the instant matter a civil appeal was filed before the Hon'ble Supreme Court, wherein vide order dated 06.09.2024 directions were issued by the Hon'ble Apex Court against the order dated 09.02.2024 passed by the Hon'ble Tribunal, which is as follows;

*“.... Issue notice, returnable in the week commencing 02.12.2024. Notice will be served by all modes, including dasti.*



*In the meanwhile, the proceedings before the National Green Tribunal, Principal Bench, New Delhi, shall continue. The Uttarakhand Pollution Control Board will comply with the directions in paragraph 15 of the impugned judgment. However, no criminal prosecution will be launched and no recovery will be made without permission of the Court."*

It is pertinent to mention that UKPCB is complying with the aforesaid order. A copy of the order passed by the Hon'ble Apex Court is being marked and filed as **Annexure No. 2** to this affidavit.

5) That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and orders passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

  
Deponent

Verification: -

I, parag madhukar <sup>Dhakate</sup>, do hereby solemnly affirm and verify on oath that the contents of the above affidavit in paragraph nos. .... are true to my personal knowledge and those in paragraph no's..... are based on the perusal of records and those in paragraph no's..... are based on legal advice. Nothing material has been concealed and no part of it is untrue. So help me God.

Place: Dehradun

  
Deponent





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I, Deepak Dobhal....., Advocate, do hereby declare that the person making this affidavit and alleging himself to be Dr. Parag Madhukar Dhakate is the same person who is known to me from the papers produced by him before me in this case.

Deepak Dobhal  
.....  
Advocate  
Enrol. No. U.K. 131/24

Solemnly affirmed before me on this day of 9 November 2024 at Dehradun at about 2 AM/PM by the deponent who has been identified by the aforesaid person. ✓

I have satisfied myself by examining the deponent who understood the contents of this affidavit.

The person has signed in my presence on the affidavit.

Notary

S.No - 6762/24

This affidavit is sworn before me by  
Shri. Dr. Parag Madhukar Dhakate  
who is identified by Shri .....  
at Dehradun on.....



24.11.24  
(Rajender Singh Negi)  
Advocate & Notary, Dehradun



मुख्यालय  
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
"गौरा देवी पर्यावरण भवन"  
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून  
E-mail : msukpcb@yahoo.com, दूरभाष: 0135-2607092

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-IV)/2024/946

दिनांक :- 08/10/2024

सेवा में,

1. प्रबन्ध निदेशक, उत्तराखण्ड पेयजल निगम, 11, मोहिनी रोड, देहरादून।
2. मुख्य महाप्रबन्धक, उत्तराखण्ड जल संस्थान, जल भवन, बी0 ब्लाक, नेहरू कालोनी, देहरादून।

विषय :- उत्तराखण्ड राज्य में स्थापित/संचालित संयुक्त घरेलू उत्प्रवाह शुद्धिकरण संयंत्रों के सम्बन्ध में।

महोदय,

उपरोक्त विषयक के क्रम में अवगत कराना है कि उत्तराखण्ड राज्य में संचालित संयुक्त घरेलू उत्प्रवाह शुद्धिकरण संयंत्रों का माह सितम्बर, 2024 में उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा अनुश्रवण किया गया तथा अनुश्रवण के दौरान उत्प्रवाह शुद्धिकरण संयंत्र से जनित अन्तिम उत्प्रवाह (outlet of STP effluent) के नमूने एकत्रित किये गये जिसका विश्लेषण बोर्ड की प्रयोगशाला में किया गया। विश्लेषण के उपरान्त आंकड़ों के अनुसार समस्त एस0टी0पी0 का MoEF&CC एवं NGT द्वारा निर्धारित मानकों के अनुसार Complying/Non-Complying की स्थिति सम्बन्धी आख्या संलग्न की जा रही है।

अतः उपरोक्त के क्रम में आपसे अपेक्षित है कि आपके अधिकारिता क्षेत्र में संलग्न आख्या के अनुसार जिन संयुक्त उत्प्रवाह शुद्धिकरण संयंत्रों द्वारा मानकों का अनुपालन नहीं किया जा रहा है उनमें व्याप्त कमियों का निराकरण कर कृत कार्यवाही एवं अनुपालन की स्थिति से इस कार्यालय को 15 दिन के भीतर प्रेषित करना सुनिश्चित करें।

संलग्नक :- यथोपरि।

भवदीय

( डॉ. पराग मधुकर धकाते )

सदस्य सचिव

पत्रांक-यूकेपीसीबी/एचओ/सा0-07(Vol-IV)/2024/946.

दिनांक :- 08/10/2024.

प्रतिलिपि :-

1. कार्यक्रम निदेशक, राज्य परियोजना प्रबन्धन ग्रुप, नमामि गंगे, उत्तराखण्ड, 105, राजपुर रोड, नियर आर० टी० ओ० ऑफिस, देहरादून को सूचनार्थ प्रेषित।
2. महाप्रबन्धक, निर्माण इकाई (गंगा), उत्तराखण्ड पेयजल निगम, जगजीतपुर, हरिद्वार को उपरोक्तानुसार अनुपालन हेतु प्रेषित।
3. समस्त क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड को इस आशय के साथ प्रेषित कि अपने-अपने अधिकारिता क्षेत्र में उपरोक्तानुसार अनुपालन सुनिश्चित किया जाये।
4. श्रीमती निहारिका डिमरी, आई0टी0 अधिकारी (EIACP) उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, को विभाग की वेबसाइट पर डाटा अपलोड किये जाने हेतु।

सदस्य सचिव

o/c

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UTTARAKHAND POLLUTION CONTROL BOARD  
Gaura devi Paryavaran Bhawan  
46-B, SIDCUL, IT Park, Sahasradhara Road  
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
गौरा देवी पर्यावरण भवन  
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड़,  
देहरादून (उत्तराखण्ड)

## CENTRAL LABORATORY

**Analysis Report of Sewage Treatment Plants (STPs) for the Month of September 2024**

S.No.	Name of the Sewage Treatment Plant (With Capacity )	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
<b>District - Chamoli</b>									
1	0.010 MLD STP Near Temple at Badrinath. (Operated by: Uttarakhand Jal Sansthan)	STP found Non-operational due to non-availability of fuel because plant is running on Diesel Generator (DG) Set. (Date of Inspection: 24-09-2024).							
2	0.26 MLD STP Near Bamni Gaon, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.79	175	181	STP found Non-operational because Inlet /Raw effluent of the STP is connected to 1.0 MLD STP Near Suspension Bridge, Badrinath due to non-operation of this plant. (Date of Inspection: 24-09-2024).				
3	1.0 MLD STP Near Suspension Bridge, Badrinath. (Operated by: Uttarakhand Jal Sansthan).	6.88	190	195	7.51	9.2	12	40	170
4	2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam)	7.23	90	86	7.61	8.4	9	30	110
5	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	6.75	105	108	7.40	10.0	13	50	140
6	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.80	165	172	7.58	11.6	15	50	1600
7	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	6.63	160	164	7.36	10.0	12	40	280
8	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	7.11	145	149	7.67	9.6	12	40	220
9	1.120 MLD STP at Baitarni, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.88	150	155	7.41	9.2	10	40	170
10	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.79	145	151	7.81	10	12	50	350
11	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	7.19	125	123	7.57	9.6	10	40	140
12	0.100 MLD STP at Forest Office, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	7.10	105	101	7.64	10.0	12	50	350
		STP was operational but due to overflow untreated effluent was found partially discharging into Nandakini River. (Date of Inspection: 25-09-2024).							
13	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	7.21	105	100	7.76	10.0	11	50	240

*Ram*  
*Am*

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UTTARAKHAND POLLUTION CONTROL BOARD  
Gaura devi Paryavaran Bhawan  
46-B, SIDCUL, IT Park, Sahasrathdhara Road  
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
गौरा देवी पर्यावरण भवन  
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,  
देहरादून (उत्तराखण्ड)

## CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant. (With Capacity )	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
14	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.69	165	171	7.58	10.8	12	50	350
15	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.77	115	121	7.30	9.2	10	40	430
16	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	7.16	120	116	7.67	8.8	9	40	170
17	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.10	135	140	7.82	10.0	12	50	220
<b>District - Rudraprayag</b>									
18	0.075 MLD STP Near Anoop Negi School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation due to Damage of STP.							
19	0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.22	115	111	7.51	9.6	10	40	170
20	0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.96	110	107	7.35	10.0	10	50	240
					STP was operational but due to overflow untreated effluent was found discharging directly into Drain near plant which meets to Alaknanda River. (Date of Inspection: 18-09-2024).				
21	0.100 MLD STP, Near SBI Bank, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.84	120	124	7.40	10.8	14	50	350
22	0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	6.93	115	113	7.62	9.6	10	40	220
23	0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.25	135	138	7.80	10.0	11	40	280
<b>District - Pauri Garhwal</b>									
24	0.075 MLD STP Near Junior High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	6.90	105	102	7.84	9.6	11	50	220
					STP was operational but due to overflow untreated effluent was found discharging into Alaknanda River. (Date of Inspection: 18-09-2024).				

*Rawal*  
*Am*

UTTARAKHAND POLLUTION CONTROL BOARD  
Gaura devi Paryavaran Bhawan  
46-B, SIDCUL, IT Park, Sahasradhara Road  
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
गौरा देवी पर्यावरण भवन  
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड़,  
देहरादून (उत्तराखण्ड)

## CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity )	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
25	0.050 MLD STP Near Tauliya Nala, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.09	100	98	7.68	8.8	9	30	170
26	3.5 MLD STP at Nursary Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	6.70	200	208	8.10	9.2	11	40	350
27	1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	7.09	190	195	7.70	9.6	10	40	220
28	3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	6.81	215	222	7.89	10.8	16	50	350
<b>District – Tehri Garhwal</b>									
29	0.050 MLD STP, Near BRO Bridge, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	6.78	165	169	7.58	10.0	11	40	350
30	0.010 MLD STP, Near Temple, Kirtinagar. (Operated by: Uttarakhand Jal Sansthan)	6.62	160	166	7.91	12.0	17	50	1600
31	0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.95	165	170	7.42	9.2	10	40	280
32	0.150 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.70	175	182	7.69	10.0	13	50	350
33	1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan)	7.29	155	160	7.88	9.6	10	40	220
34	5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan)	6.82	180	184	7.63	9.2	11	40	170
35	5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.27	190	195	7.90	10.0	11	50	110
36	7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	6.75	135	138	7.29	10.0	12	50	280
37	3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	6.93	205	211	7.51	9.2	11	40	140
<b>District - Uttarkashi</b>									
38	2.0 MLD STP at Gyansu, Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	7.23	190	198	8.19	10.0	13	50	350

*Ram*

*Am*

UTTARAKHAND POLLUTION CONTROL BOARD  
Gaura devi Paryavaran Bhawan  
46-B, SIDCUL, IT Park, Sahashtradhara Road  
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
गौरा देवी पर्यावरण भवन  
46-बी, सिडकुल, आई.टी. पार्क, सहस्त्रधारा रोड़,  
देहरादून (उत्तराखण्ड)

## CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity )	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
39	1.0 MLD STP at Gangotri, Distt- Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.95	175	180	7.72	9.2	11	40	540
<b>District - Dehradun</b>									
40	26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.30	175	182	7.98	9.6	11	40	220
41	20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.08	165	170	7.53	10.0	12	50	350
42	20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.19	160	164	7.70	8.8	10	40	170
43	68 MLD STP at Kargi, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.25	175	180	7.81	10.0	13	50	280
44	0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.11	170	175	7.59	10.0	12	50	140
45	0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.30	175	179	7.77	8.8	9	40	110
46	5.0 MLD STP at Indira Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.08	170	176	7.98	9.2	10	40	170
47	1.0 MLD STP at Jakhan, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.16	160	165	7.45	9.6	10	40	220
48	1.3 MLD STP at Landour (S), Mussoorie. (Operated by: Uttarakhand Peyjal Nigam).	7.11	160	163	7.78	10.0	12	50	220
49	3.12 MLD STP at Bhatta fall, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.33	145	149	7.90	8.4	8	30	94
50	0.8 MLD STP at Landour (N), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	6.89	170	175	7.66	9.6	10	40	140
51	1.2 MLD STP at Happy Valley, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.17	160	165	7.70	9.2	11	40	280
52	0.9 MLD STP at Kurli Bazaar, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.25	175	180	7.81	8.8	9	30	130

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UTTARAKHAND POLLUTION CONTROL BOARD  
Gaura devi Paryavaran Bhawan  
46-B, SIDCUL, IT Park, Sahashtradhara Road  
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
गौरा देवी पर्यावरण भवन  
46-बी, सिडकुल, आई.टी. पार्क, सहस्त्रधारा रोड़,  
देहरादून (उत्तराखण्ड)

## CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity )	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
<b>District - Haridwar</b>									
53	27 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.93	200	240	7.12	9.2	12	30	140
54	18 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.96	195	110	7.15	9.2	10	40	120
55	68 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	7.12	250	220	7.26	9.6	10	40	540
56	18 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.08	180	180	7.21	8.8	9	40	210
57	14 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	7.14	220	190	7.31	10.0	8	40	140
58	33 MLD STP at Saliyar, Roorkee, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.16	180	170	7.33	10.0	8	50	350
<b>District - Nainital</b>									
59	0.45 MLD STP at Hari Nagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.56	205	252	7.38	22.0	30	80	140
60	0.80 MLD STP at Krishnapur, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.88	220	274	7.16	24.0	32	90	220
61	1.25 MLD STP at Bheemtal, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.60	260	318	7.89	28.0	38	90	350
62	1.5 MLD STP at Puchdi, Ramnagar, Nainital. (Operated by: Uttarakhand Peyjal Nigam)	6.77	165	202	7.61	8.0	9	30	94
63	7.0 MLD STP Transport Nagar, Ramnagar, Distt-Nainital. (Operated by: Uttarakhand Peyjal Nigam)	7.10	190	236	7.30	9.0	10	40	84
64	0.45 MLD STP Narayan Nagar, Distt- Nainital . (Operated by: Uttarakhand Jal Sansthan)	STP is not in operation as no sewage /effluent was reaching to the plant. (Date of Inspection: 12-09-2024).							
65	28 MLD STP, Indra Nagar, Haldwani Distt- Nainital . (Operated by: Uttarakhand Peyjal Nigam)	6.54	210	260	7.25	24.0	30	70	430

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UTTARAKHAND POLLUTION CONTROL BOARD  
Gaura devi Paryavaran Bhawan  
46-B, SIDCUL, IT Park, Sahasrtradhara Road  
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड  
गौरा देवी पर्यावरण भवन  
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देहरादून (उत्तराखण्ड)

## CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity )	Sampling Point							
		Inlet of STP			Outlet of STP				
		pH	BOD	TSS	pH	BOD	TSS	COD	Fecal Coliform
66	10 MLD STP Rusi Pond , District-Nainital.	New Sewage Treatment Plant (STP) of 17.5 MLD capacity is under construction.							
<b>District - Pithoragarh</b>									
67	1.25 MLD STP at Nirada, Distt-Pithoragarh. <b>Operated by: Uttarakhand Peyjal Nigam</b>	7.12	185	226	7.44	14.0	17	40	94
68	5.0 MLD STP at Aincholi, Distt-Pithoragarh. <b>(Operated by: Uttarakhand Peyjal Nigam)</b>	6.90	150	188	7.75	18.0	22	60	170
<b>District - Almora</b>									
69	2.0 MLD STP Bakh, Almora, Distt-Almora. <b>(Operated by: Uttarakhand Jal Sansthan)</b>	6.84	200	248	7.20	20.0	26	70	94
Sewage Treatment final effluent standards (As Notified by MoEF&CC).					6.5-9.0	30	<100	—	<1000
Sewage Treatment final effluent standards (As per NGT).					5.5-9.0	10	20	50	230
Note: All values are in mg/l except pH, Fecal coliform (MPN Per 100 ml).									

**NOTE:** From Serial No. 1 to 52 All the parameters are tested/analyzed by Central Laboratory, Dehradun while from Serial no. 53 to 69 all the parameters are tested/analyzed by Regional offices laboratories except Microbiological Parameter (Fecal Coliform) which is tested/analyzed by Central Laboratory, Dehradun.

*Pramod Bhandari*  
(Prmod Bhandari) 9/5/2024  
Jr. Lab Assistant

*Pradeep Chauhan*  
(Pradeep Chauhan)  
Lab Assistant

*Amit Pokhriyal*  
Amit Pokhriyal  
(Environment Engineer)

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCIVIL APPEAL Diary No. 33191/2024

(Arising out of impugned final judgment and order dated 09-02-2024 in OA No. 200/2014 22-05-2024 in RP No. 10/2024 passed by the National Green Tribunal)

THE STATE OF UTTARAKHAND

Petitioner(s)

VERSUS

M.C. MEHTA &amp; ANR.

Respondent(s)

(IA No.190645/2024-CONDONATION OF DELAY IN FILING and IA No.190650/2024-STAY APPLICATION )

Date : 06-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA

HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Tushar Mehta, Solicitor General  
Mr. Kaushal Gautam, A.A.G.  
Mr. Akshat Kumar, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following  
O R D E R

Delay condoned.

Issue notice, returnable in the week commencing 02.12.2024.

Notice will be served by all modes, including *dasti*.

In the meanwhile, the proceedings before the National Green Tribunal, Principal Bench, New Delhi, shall continue. The Uttarakhand Pollution Control Board will comply with the directions in paragraph 15 of the impugned judgment. However, no criminal prosecution will be launched and no recovery will be made without permission of the Court.

(BABITA PANDEY)  
COURT MASTER (SH)

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR